



Punjab Vidhan Sabha

16th Punjab Legislative Assembly
Sixth (Budget) Session

List of Business

11 March 2024

02:00 PM

1. QUESTIONS

(1) Questions entered in the separate list to be asked and answers given.

2. CALLING ATTENTION NOTICES

(1) SARDAR DEVINDERJEET SINGH LADDI DHOSE, MLA:- to draw the attention of the Minister for Health and Family Welfare towards rampant adulteration in food items due to absence of effective law.

(No.30)

(2) SARDAR MANWINDER SINGH GIASPURA, MLA:- to draw the attention of the Minister for Rural Development and Panchayat towards difficulties being faced by poor people due to closure of PMAY Site.

(No.31)

(3) SARDAR KULJIT SINGH RANDHAWA, MLA:- to draw the attention of the Minister for Public Works (B&R) towards dilapidated condition of Barwala road falling in Dera Bassi Assembly Constituency.

3. PRESENTATION OF REPORTS

- (1) THE CHAIRMAN, COMMITTEE ON LOCAL BODIES to present the 2nd Report on the General Working of the Committee.
- (2) THE CHAIRMAN, COMMITTEE ON CO-OPERATION AND ITS ALLIED ACTIVITIES to present the 2nd Report of the Committee.
- (3) THE CHAIRMAN, COMMITTEE OF THE HOUSE to present the Interim Report regarding issues related to Buddha Dariya and Ghaggar Dariya.

4. MOTION REGARDING CONSTITUTION OF ELECTED COMMITTEES FOR THE YEAR 2024-25

- (1) A MINISTER to move that-

"WHEREAS the election to the:-

1. Committee on Public Accounts;
2. Committee on Estimates;
3. Committee on Public Undertakings; and
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes,

for the year 2024-2025, are to be held before the 31st March, 2024; and

WHEREAS the time left at the disposal of the House is extremely short and it is not possible to conduct in the normal course, the election to these Committees;

NOW, therefore, this House authorizes the Speaker, Punjab Vidhan Sabha, to nominate the members of the aforesaid Committees for the aforesaid year, keeping in view the proportionate strength of various parties/groups in the House;

This House further resolves that for the above purpose, the rules of the Rules of Procedure and Conduct of business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) relating to the elections to the said Committees for the year 2024-2025 which are inconsistent with or contrary to the above resolution shall stand suspended."

5. LEGISLATIVE BUSINESS

- (1) A MINISTER to introduce the Punjab State Election Commission (Amendment) Bill, 2024. To move that the Punjab State Election Commission (Amendment) Bill, 2024, be taken into consideration at once. Also to move that the Bill be passed.

Chandigarh-160001
Date:11/Mar/2024

Ram Lok Khatana
Secretary
Punjab Vidhan Sabha